

**GOVERNMENT OF INDIA  
WOMEN AND CHILD DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1139  
ANSWERED ON:28.11.2014  
CENTRAL SOCIAL WELFARE BOARDS  
Dhurve Smt. Jyoti

**Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:**

- (a) the details of schemes implemented through the Central Social Welfare Boards (CSWBs) in the country, State/UT-wise including Madhya Pradesh;
- (b) the funds allocated to CSWB during each of the last three years and the current year State/UT wise.
- (c) whether the Government has received complaints of irregularities in implementation of these schemes through CSWBs during the said period; and
- (d) if so, the details thereof, State/UT-wise including Madhya Pradesh along with the action taken by the Government in this regard?

**Answer**

MINISTER OF WOMEN AND CHILD DEVELOPMENT (MANEKA SANJAY GANDHI)

- (a): Details of Schemes implemented through Central Social Welfare Board are enclosed at Annexure-I.
- (b): The funds allocated by CSWB during each of the last three years and current year State/UT wise are enclosed at Annexure-II.
- (c) & (d): Yes, details of action taken note is attached as Annexure- III.